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1764. SHRI RAJNI RANJAN SA-HU: Will the Minister of CIVIL AVIATION be pleased to state;

- (a) whether any security or guarantee money is being taken from the Air India General Sales Agent in U.K.; and
- (b) if so, what is the form of guarantee and security t'hat has been taken by Air India from the present G.S.A. in U.K.?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI JAGDISH TYTLER): (a) and (b) Yes, Sir. The present General Sales Agent of Air-India in U.K. has furnished an irrevocable bank guarantee of £ 1.2 million.

दिल्ली विश्वविद्यालय के प्रवाचार पाठ्यक्रम महाविद्यालय के सहायक रजिस्ट्रार का चयन

1765. श्री राम ग्रवधेश सिंह: क्या मानव संजाधन विकास मंत्री यह वताने की क्रपाकरेंगे कि:

- (क) क्या यह सच हैं कि दिल्ली विश्वविद्यालय के पताचार पाठ्यकम महा-विद्यालय में सहायक रिजस्ट्रार के पद के लिये 9 फरवरी, 1987 की साक्षात्कार हुआ था और उसमें ऐसे व्यक्ति का चयन किया गया जो योग्यता, वरीयता ग्रीर ग्रनभव के मामले में छठे स्थान पर था ;
- (ख) यदि हां, तो क्या यह चयन निथम विरुद्ध नहीं हैं ;
- (ग) यदि हां, तो चयनित व्यक्ति के चयन को रह घोषित नहीं किये जाने और योग्यता अनुभव तथा अच्छी सेवा रिकाई वाल किसी वरिष्ठ व्यक्ति का चयन न किये जाने के क्या कारण हैं ; ग्रीर

(घ) क्या सरकार इस चयन प्रक्रिया में की गई ग्रनियमितता श्रों की जांच करने के लिये कोई जांच समिति नियुक्त करने का विचार रखती है; और यदि हां, तो कब तक ?

to Questions

मानव संसाधन विकास मंत्रालय में शिक्षा ग्रौर संस्कृति विनागों में राज्य मंत्री (श्रीमती कृष्णा साही) : (क) से (ग) दिल्ली विश्वविद्यालय के अनुसार पताचार पाठ्यकम स्कूल, दिल्ली विश्व विद्यालय में सहायक रिक्स्टार के पद के लिए जिस व्यक्ति का चयन किया गया ह, जिसके लिए 9 फरवरी, 1987 को साक्षातकार ग्रायोजित किए गए थे, उसका ग्रन्भाग ग्रधिकारियों के वरिष्ठता कम में छठा स्थान साक्षातकार में शामिल सभी उम्मीदवारों की ग्रर्हताए, ग्रन्भव विश्ठता ग्रादिको प्यान में ग्खते हुए एक उचित रूप से गठित चयन समिति द्वारा निर्वारित प्रक्रिया के अनुसार योग्यता के आधार पर चयन किया गया है और यह अवैध नहीं है। विश्वविद्यालय क कार्यरारः परिषद ने मो चयन क अनुमोदित कर दिया है।

(घ) प्रश्न नहीं उठता ।

Disciplinary Cases

1766. SHRI YALLA SESI BHUSH-ANA RAO:

> SHRIMATI BIJOYA CHA-KRAVARTY:

SHRI J. P. GOYAL; SHRI ASHOK NATH VERM A:

Will the Minuter of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that Government of India's Instructions provide proceedings under CCS (CCA) Rules 1965 against officers whose failure to observe proper procedure results in reinstatement of dismissed/removed employees;
- (b) if so, what has been the number of disciplinary cases in Kendriya

Vidyalaya Sangathan wherein such failure on tfne part or Disciplinary Authority/Inquiry Officers to observe proper procedure in the enquiry resulted in the reinstatement of punished employees by Courts or Appellate | Authority during the last three years; j

- (c) whether any Kendriya Vidyalaya Sangathan Officer has been proceeded against CCS (CCA) Rules on this count; and
- (d) if so, what are the details thereof and if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHFJMATI KRISHNA SAHI): (a) ,Yes, Sir. The Government instructions provide action against officials who fail to observe proper procedure wilfully or due to gross negligence.

- (b) There is no case in the Sangathan where the Disciplinary Authority or Inquiry Officer failed to observe tin procedure wilfully or owing to gross negligence.
 - (c) ard (d) Questions do not arise.

AIDS Victims in the Country

- 1767. 8 HRI HARVENDRA SINGH HANSPY L: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) what is the number of AIDS victims reported in India as on 31st March, 1987;
- (b) what further steps are contemplated by Government to keep off this disease from the country; and
- (c) whether Government's attention has been drawn to a news item under the caption "5m infected by AIDS world-wide WHO" as reported in the 'Hindustan Times' dated 25th March, 1987?

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THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI P. V. NARA-SIMHA RAO): (a) Upto the end of 31st March, 1987, a full blown cases of AIDS have been reported in India of which 5 are Indians, one is a nonresident Indian and other three are foreigners.

- (b) The following steps are being taken by the Government:
 - 1. 27 Surveillance centres have been established in the country to screen high risk group. In addition, 3 referral centres where higher level diagnostic facilities for AIDS are available, have been set up.
 - 2. Restrictions have been imposed for import of blood and blood pro ducts without AIDS clearance Certificate.
 - 3. All the State Healt'n authorities/hospitals/STD Clinics have been alerted to look for AIDS cases.
 - 4. All the banks have been instructed to screen the professional blood donors.
 - 5. All the State Health authori ties have been advised to ensure strict sterilisation practices in hos pitals and clinics or to use pi*e-sterilised disposable syringes and needles as far as possible.
 - 6. Guidelines have been sent to all the State Health authorities for health care personnel.
- 7. All the mass media channels have been involved in educating the people on AIDS, its nature, trans mission and prevention.
 - 8. Screening ,of all foreign students for AIDS made mandatory.
- (c) The Government has seen the news